

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Dated: 8 FEB 1995

APPLICATION NO: 156 of 1995

APPLICANTS:- Asiss Lawrence Vaz and five others.
v/s.

RESPONDENTS:- Secretary, M/o Railways, N. Delhi & others.

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1 Sri. M. S. Anandaramu,
Advocate, No. 27, 1st floor,
1st Main, Gandhi Nagar,
Chandrashekhar Complex,
BANGALORE-560009

2 Sri. A. N. Venugopala Gowda,
Advocate No. 8/2, upstairs,
R.V. Road, Bangalore-560004

Subject:- Forwarding of copies of the Orders passed by the
Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/
~~STAY ORDER/INTERIM ORDER/~~ passed by this Tribunal in the above
mentioned application(s) on 02.02.95

Issued on
8/2/95
R.

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for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

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CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH : BANGALORE

ORIGINAL APPLICATION NO.156/1995

DATED THIS THE SECOND DAY OF FEBRUARY, 1995

Mr. T.V. Ramanan,.....Member(A)

1. Asiss Lawrence Vaz
Aged about 71 years
was working as Driver-A
Castle Rock, South Central
Railway and residing at
Sneha Apt., 314, Roy Road
Tilakwadi, Belgaum-590 006.
2. Phillip Fernandez
Aged about 68 years
retired Driver-A, Castle Rock
South Central Railway and
residing at House No.196/2,
Dhobiwada, Castle Road
Pin-581121, N. Canara.
3. Mahadev Krishna
Aged about 69 years
retired as Shunter-B, Londa
South Central Railway and
residing at No.6, Dhobiwada
Castle Rock - 581 121, N. Canara.
4. Felix Fernandez
Aged about 65 years
retired Driver-B, Castle Rock
South Central Railway and now
residing at Shanthi Bhavan
Flat No.1, Ground Floor, Survey
No.78, Divyanagar, Wanoori
Pune - 40.
5. Smt. Annie Herculano Fernandez
w/o. Late Herculano Patric Fernandez
was working as Driver-B, Castle Roack
South Central Railway and residing
at No. MPC 41, High School Road
Castle Rock, 581 121, North Canara.
6. Smt. Annarol Pascal D'Costa
w/o. late Pascal D'Costa
was working as Sunter-B, Castle
Road, South Central Railways and
residing at House No.140, near
H.C. Church, Castle Rock -581121
North Canara.

..... Applicants

(By Advocate Shri M.S. Anandaramu)



1. The Union of India rep. by its Secretary, Ministry of Railways, Rail Bhavan, New Delhi.
2. The Chairman, Railway Board Rail Bhavan, New Delhi.
3. The General Manager Southern Railway, Park Town Madras.
4. The General Manager South Central Railway Secunderabad, Andhra Pradesh
5. The Divisional Personnel Officer South Central Railway, Hubli. Respondents

(By Shri A.N. Venugopal Gowda, Standing Counsel for the Railways).

O R D E R

Shri A.N. Venugopal Gowda, Standing Counsel for the Railways is directed to take notice on behalf of the respondents. He is also directed to file Memo of Appearance within 2 weeks. M.A. No.35/95 for filing single application allowed.

2. Heard both sides at the stage of admission. All that the applicants want is that they be given the benefit of the Full Bench in O.A. No.395 to 403/1991 and other connected cases disposed of on 16.12.1993 but then an intervening circumstance dissuades me from following the judgement in the Full Bench case referred to supra because from that Full Bench decision the Railways admittedly carried the matter to the Hon'ble Supreme Court in SLP No.5939/94 and the Hon'ble Supreme Court has since stayed the operation of the judgement of the Full Bench. In the circumstances all that I should do is, as both sides

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agree, that it would be the proper course, to direct that the right of parties shall stand regulated in accordance with the final decision of the Hon'ble Supreme Court in SLP No.5939/94. With this observation this application stands disposed of.

Sd/ ~~RS~~

(T.V. RAMANAN)
MEMBER(A)



TRUE COPY
10/12/95
Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore